

state the plan and programme of his Ministry to develop Digha (West Bengal) as a tourist centre during the Seventh Five Year Plan period ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : The Department has recently (Dec., 1985) sanctioned an amount of Rs. 40.17 lakhs (Rupees forty lakhs and seventeen thousand) only for putting up of a Tourist Lodge and Cottages at Digha and released an advance of Rs. 20.00 lakhs (Rupees twenty lakhs) in favour of the State Govt. who are responsible for its implementation. The State Govt. has not forwarded any other proposal for Central assistance.

Measures for Upliftment of Handloom Weavers in Bihar and Uttar Pradesh

1803. **SHRI SARFARAZ AHMAD :**
SHRI M. RAGHUMA REDDY :

Will the Minister of **TEXTILES** be pleased to state :

(a) whether handloom weavers of Bihar and Uttar Pradesh are in distress conditions ;

(b) whether the Union Government have not provided to the handloom weavers of both the States for their upliftment ;

(c) whether it has also been stated that New Textile Policy has caused harm to them rather than helped them : and

(d) the measures Government propose to take for the upliftment of handloom weavers in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) According to the information supplied by the State Governments of Bihar and Uttar Pradesh, the handloom weavers are not in distress conditions.

(b) The handloom development schemes being implemented by Central and State Governments, which are applicable to all States including Bihar and Uttar Pradesh, are mostly on the basis of matching assistance. Hence, the extent of financial assistance released by the Central Government to the States depends on the quantum of funds allocated by the State Governments

for these schemes in their own budget. During the 6th Plan period Bihar and Uttar Pradesh have been given financial assistance by the Central Government to the tune of Rs. 3.68 crores and Rs. 6.31 crores, respectively, under various schemes. Besides, under the janata cloth scheme the targets allotted to the two States in the last three years are as follows :—

(in million square metres)

Year	Total Target for Janata cloth	Target for	
		Uttar Pradesh	Bihar
1984-85	360	90	40
1985-86	420	100	40
1986-87	500	120	55

(c) The new Textile Policy lists a number of steps to preserve the unique role of handlooms and to enable them to realise their full potential as also to ensure higher earnings for the handloom weavers. Thus the new Textile Policy is designed to help the handloom industry.

(d) Government have been implementing a number of handloom development schemes designed for the upliftment of weavers. From 1985-86, two Welfare Schemes, namely, Thrift Fund Scheme and Workshed-cum-Housing Scheme have been launched.

Export of non-Basmati Rice

1804. **SHRI V.S. VIJAYARAGHAVAN:** Will the Minister of **COMMERCE** be pleased to state :

(a) whether Government propose to export non-basmati rice ; and

(b) if so, the details thereof ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) (a) and (b) It has been decided to permit export of non-basmati rice within a limited ceiling subject to the minimum export price of Rs. 4000 per MT f.o.b.

Introduction of Light and Sound Arrangement at important places in Bihar

1805. **SHRI C.P. THAKUR :** Will the **MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM** be pleased to state :

(a) the number of places of tourist interest where his Ministry have introduced light and sound arrangement for depiction of history of places ;

(b) whether there are many places in Bihar like Patna, Bodh Gaya, Rajgir and Sitamarhi where such arrangement could boost tourism ; and

(c) if so, whether there are any proposal to take up such project ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) The places of tourist interest where Sound and Light arrangement have been introduced by this Ministry are as under :—

- (i) Red Fort, Delhi.
- (ii) Sabarmati Ashram, Ahmedabad.
- (iii) Shalimar Garden, Srinagar.

(b) and (c) Govt. of Bihar had submitted only one proposal for mounting Sound & Light Show at Buxar which was approved and the same is nearing completion. No other place has been recommended by the Government of Bihar for Sound and Light programme.

[Translation]

World Bank Loans to Government and Public Sector Undertakings.

1806. SHRI BANWARILAL BAIRWA : Will the Minister of FINANCE be pleased to state :

(a) the loan taken by Union Government for development purposes from the World Bank as also the amount of loans taken by Public Sector Undertakings and Companies from the World Bank during the last three years indicating the purpose for which loan was taken by each of them ;

(b) whether Government have allowed these public sector undertakings and companies to take loans from the World Bank ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The details of projects approved by the World Bank Group for loans/credits are furnished in the statement given below.

(b) and (c) In the case of public sector undertakings, Government of India is the borrower and the proceeds of the loan are passed on to the public sector undertakings. In the case of the companies figuring in the attached lists, Government of India has guaranteed the repayment of the loan.

Statement

Sl. No.	Name of the project and purpose of the loan/credit	Amount of loan/credit in US \$ million .		Remarks
1	2	3	4	5
1983-84		IBRD	IDA	
1.	Himalayan Watershed and Management.	...	46.2	
2.	Karnataka Social Forestry.	...	27.0	
3.	Maharashtra Water Utilisation.	22.70	32.0	
4.	Orissa Irrigation-II	...	105.0	
5.	Upper Indravati Hydro	156.4	170.0	
6.	Third Calcutta Urban Development.	...	147.0	
7.	M.P. Urban Development.	24.10	...	
8.	Central Power Transmission.	250.7	...	
9.	Third Population.	...	70.0	